

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II**

SPECIAL BENCH(Video Conference)

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH, HELD ON 13.08.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA(IBC)/423/2021 in CP(IB) No.416/7/HDB/2018
NAME OF THE COMPANY	Kumar's Metallurgical Corporation Ltd
NAME OF THE PETITIONER(S)	IFCI Ltd :
NAME OF THE RESPONDENT(S)	Kumar's Metallurgical Corporation Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

IA NO.423/2021

Counsels for both sides appeared via video conference.

Matter stands adjourned to 01.10.2021.

-Sdl-

MEMBER (T)

-Sdl-

MEMBER(J)

Pavani